

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1533**  
ANSWERED ON 9<sup>TH</sup> MARCH, 2017

**ELECTRONIC TAGS FOR TOLL COLLECTION**

1533. SHRI NIHAL CHAND:  
SHRI KESINENI NANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) the number of vehicles that have received electronic tags for toll collection on highways, since it has been rolled out by the Government;
- (b) the names of partner agencies working with the Government in implementing the programme;
- (c) the target/deadline by which all vehicles will be given electronic tags; and
- (d) the steps taken by the Government to decongest highways and make movement of goods faster?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) As on 03.03.2017, 3,47,200 electronic tags have been issued for fee collection on National Highways.

(b) National Highways Authority of India (NHAI) has incorporated Indian Highway Management Company Limited (IHMCL) to expedite the implementation of Electronic Fee Collection (EFC). National Payments Corporation of India (NPCI) has been engaged to work as Central Clearing House (CCH) to implement inter-operability so that several banks could participate in the EFC programme. As on 03.03.2017, the participating banks are SBI, KVB, ICICI, AXIS, IDFC and Equitas SF Bank.

(c) & (d) Road users are being encouraged to use electronic means for payment of user fees for seamless travel through fee plazas. Government has also notified the use of pre-paid payment instruments vide Notification G.S.R 1114 (E) dated 02.12.2016 for collection of user fee from road users. This is to permit road users to opt for available cashless modes of payment. NHAI has facilitated the Concessionaire/Contractor to use POS machines for collection of user fees through credit & debit card. Since, FASTag is not mandatory for payment of user fees for use of National Highways; therefore, no target/deadline has been fixed.

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